

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

48. C.P. 183(MB)/2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2023**

NAME OF THE PARTIES: Chandan Flexipack Private Limited
Section: 272 of Companies Act, 2013

ORDER

None appeared from either side. List the matter on **09.11.2023** for hearing.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)
08.09.2023
Sushil

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)